

PROCEEDINGS OF THE HIGH COURT OF KARNATAKA, BENGALURU

PREAMBLE: High Court Notification No HCE 535/2013 dated 18.11.2014 inviting application from eligible candidates for recruitment to the 50 posts (46 posts under residual Parent Cadre and 4 posts under Local Cadre) of Peon (Cooks) on the establishment of High Court of Karnataka, Bengaluru.

ORDER NO. HCE 535/2013 **BENGALURU, DATED 15TH MARCH 2017**

Under High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973 as amended from time to time, read with Rules 7 & 8 of High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984, the following candidates are selected and appointed as Peon (Cooks) under Residual Parent Cadre and Local Cadre respectively with immediate effect on the establishment of High Court of Karnataka, Bengaluru in the scale of pay of ₹ 9600-200-12000-250-13000-300-14200-350-14550 subject to the conditions enumerated below:-

Residual Parent Cadre

Sl. Nos.	Application Nos. & Name of the candidate along with address	Sl. Nos.	Application Nos. & Name of the candidate along with address
1	App. No.[3190] SMT KALAVATI BABU SAGUMALE D/O BABU SAGUMALE, R/O SARASAMBA, TQ: ALAND, DIST: KALABURAGI-585302	2	App. No.[4848] SMT PADMA S D/O SEENAPPA, D NO.91/47, KUMBENA AGRAHARA, KADUGODI POST, BENGALURU - 560067
3	App. No.[4827] SMT VANDANA N V D/O VENKATESH REDDY N S K V GOVINDA REDDY, C-56, KPWD QUARTERS, JEEVAN BHIMA NAGAR, HAL 3RD STAGE, BENGALURU - 560075	4	App. No.[1716] SMT SEEMA GOUDAR D/O HANUMANTAPPA TYPE C/3, TELECOM QUARTERS, COLLEGE ROAD, HOSPET-583 201

5	App. No.[23] SMT SHWETHA G D/O GOVINDA RAJU B M NO. 75/21 (73), ALLAMAPRABHU ROAD, GAVIPURAM, BENGALURU 560 019	6	App. No.[5573] SMT BHADRUNNISSA. H D/O SYED HASEEN SAB NO.6, 13TH BLOCK, J.B.KAVAL POLICE QTRS, KRISHNANANDANAGAR, NANDINI LAYOUT, BENGALURU-560096
7	App. No.[1704] SMT JAYAMMA S. C. D/O CHIKKANNA E B 14, KPTCL QUARTERS, MAROLI, KULSHEKAR POST, MANGALORE - 575 005	8	App. No.[634] SMT GOWRAMMA I. N. D/O NAGARAJU NO.26, 5TH CROSS, BYRAVESHWAR NAGAR, SUNKADAKATTE, VISHWANEEDAM POST, BENGALURU-560091
9	App. No.[1191] SMT SHWETHA C. R. D/O RAGHUNATH C. O. VISHWA JYOTHI MEDICAL GALLI OPP MARAMMA TEMPLE, HLK ROAD, DIST- CHITRADURGA- 577501	10	App. No.[113] SRI ROOPESHKUMAR CHODAGIKAR S/O PREMANAND C/O U J SINDAGI, NEAR SIDDHESHWAR BANK, TAKKE ROAD, VIJAYAPURA-586102
11	App. No.[1833] SRI MALAKAPPA NAGARAL S/O HANAMANT NO.382/5, BEHIND SHIVA MUSICALS STORES, 8TH CROSS, MALLESHWARAM BENGALURU- 560 003	12	App. No.[6591] SMT POORNIMA K. S. D/O SANNAMARIGOWDA SRI BYRAVESHWARA PAYING GUEST, NO 700, 24TH MAIN, JP NAGAR, BENGALURU - 560078 <u>PRESENT ADDRESS:</u> KAMBADA HALLI,BASARALU HOBLI, TALUK & DISTRICT MANDYA
13	App. No.[1414] SRI BALAPPA DUNDEPPA KOLAR S/O DUNDEPPA COOK CUM CARETAKER, UHS GUEST HOUSE, SEC NO. 33, NAVANAGAR, BAGALKOT-587103	14	App. No.[2046] SRI RAGHAVENDRA H. M. S/O MANJUNATHA D. S. MANJUNATHA NILAYA, HOUSE NO 81, J.H.PATEL BADAVANE, C-BLOCK, VINOBNAGAR, SHIVAMOGGA - 577204

15	App. No.[3040] SRI SHIVAKUMARA. C S/O CHANDRAPPA MOODALLI VILLAGE, PADAVAGODU POST, SAGAR TALUK, SHIVAMOGGA DIST -577434	16	App. No.[958] SRI GURUSHANTAYY HIREMATH S/O RUDRAYY AT MALLAPUR K. A, POST KITTUR, BAILHONGAL TQ BELAGAVI DIST-591115
17	App. No.[1760] SRI BASAVARAJU G. B. S/O BASAVARAJU NO 313, PIPELINE 2ND MAIN, GANGANADI ROAD, 2ND FLOOR, SRINAGAR, BENGALURU-560050	18	App. No.[315] SRI RUDRAPPA PIDDENNAVAR S/O MAYAPPA AT POST HEBBAL, TQ NAVALGUND, DIST DHARWAD
19	App. No.[6511] SMT NINGAMMA M. P. D/O PUTTASWAMY M. L. (V) & (P) H. MALLIGERE TQ AND DIST- MANDYA 571401	20	App. No.[5878] SRI BHAIRUSHANT KOTAGI S/O MARUTI H.NO. 87, MATH GALLI, AT POST BALEKUNDRI (K.H), TALUK AND DISTRICT BELAGAVI- 591103
21	App. No.[3763] SRI KRISHNAKUMAR K. S. S/O SUNDHARAN K. K. KUNNAMKADE, KALLAKALAMBA VANDAZHY POST, PALAKKAD, KERALA-678706	22	App. No.[548] SRI BASAVARAJ DHARWAD S/O PARASHURAM DHARWAD C/O P.G.DHARWAD, MEDARONI, K.C.C BANK ROAD, DHARWAD-580001
23	App. No.[3731] SRI DEEPAK G. H. S/O HONNEGOWDA NO.929, CGJ COMPLEX, NEAR IBP PETROL BUNK, OPP.DEVARACHIKKANAHALLI MAIN ROAD, VIJAY BANK LAYOUT, BENGALURU - 560076	24	App. No.[1932] SRI MANJUNATH BUNADI S/O MALLIKARJUN BUNADI 3RD CROSS, RAGHAVENDRA COLONY, GIRIYAL ROAD, NEKARNAGAR, HUBBALLI - 580024
25	App. No.[2915] SRI SHIVAPRASAD S. S/O SOMANNA NO-2269, C H 40, 9TH CROSS, ASHOK PURAM, MYSURU - 570008	26	App. No.[3572] SMT GOWRAMMA G. D/O GANGADHARAPPA SIDDARAMAPPA BADAVANE, 3RD CROSS, HOLALKERE TOWN, CHITRADURGA (DIST) 577526

27	App. No.[6370] SRI KRISHNA KUMAR S/O MUGAIAH KODAMBAHALLI VILLAGE AND POST, TALUK- CHANNAPATNA, RAMNAGARA DISTRICT - 562160	28	App. No.[340] SRI MOHANAKUMARA T. D. S/O DEVAIAH K. R/AT THATANA HALLY POST AND VILLAGE, MYSURU HOBLI, H. N. PURA TQ, HASSAN DIST-573210
29	App. No.[1329] SRI BASSAPPA GADIVADAR S/O BHIMAPPA AT GUDAGANAHATTI, POST DADDI, TALUK HUKKERI, DISTRICT BELGAVI-591254	30	App. No.[3639] SRI MAHESH BYAHATTI S/O PARASHURAM ESI HOSPITAL, ARAVIND NAGAR, KARWAR ROAD, HUBBALLI -580024
31	App. No.[4429] SRI LOKESHA N. D. S/O DASANAYAKA D.NO.546, OIL MILL ROAD, 7TH CROSS, K.R.MOHALLA, MYSURU.	32	App. No.[4845] SRI MANOJ TALEKAR, S/O SHAMBA TALEKAR # 191/1, KRISHITH BUILDING, OMBR LAYOUT, CHIKKABANASWADI MAIN ROAD, BENGALURU - 560033
33	App. No.[1302] SRI CHANDRAKANT S/O HONNESH VISHNU NAGAR, MADDI TANDA, NEAR K E B POWER HOUSE, KALABURAGI-585102	34	App. No.[581] SRI HAREESHA. R. S/O RAMADASA, 102, SITA APARTMENT, 17A CROSS, 11TH MAIN, MALLESHWARAM, BENGALURU-560055
35	App. No.[1178] SRI KRISHNA KUMAR S/O VENKATESHA HOTEL MAYURA, YATRINIVAS, KOTE ROAD, KAMANABHAVI, CHITRADURGA TALUK AND DISTRICT-577501	36	App. No.[487] SRI MARUTHI. T. S/O SHEKHARAPPA KITTUR RANI CHENNAMMA RESIDENTIAL SCHOOL, BOMMASAMUDRA ROAD, CHALLAKERE, CHITRADURGA DISTRICT-577522
37	App. No.[2534] SMT SUNITHA. S. D/O SATHYAPPA C/O T VISHWANATHA, NO.142, 4TH STAGE, B.E.M.L.LAYOUT, R.R.NAGARA, BENGALURU-98.	38	App. No.[4297] SRI SANTOSH MADEVA NAIK S/O MADEVA NAGAPPA NAIK, C/O JYOTHI NAGAPPA NAIK, NO. 22, SIRI, 1ST FLOOR, 3RD CROSS, N K M LAYOUT, PAPAREDDY PALYA, NAGARBHAVI IIND STAGE, BENGALURU - 560072

39	App. No.[2626] SRI SATHISHA D. R. S/O RAMANNA No.204/1, 2nd MAIN, GANGANADHI ROAD, SRINAGAR, PIPELINE, BENGALURU -560050.	40	App. No.[2863] SRI LAXMAN MUTTEPPA KURI S/O MUTTEPPA AT POST- TUKKANATTI, TALUK GOKAK, DIST BELAGAVI - 591224
41	App. No.[6033] SMT RESHMA ANNIGERI D/O BAKSHUSAB K.N. GADDINAGAR, VADDRONI, POST NAVLAGUND, DISTRICT DHARWAD 582208	42	App. No.[2620] SRI SHAFAQATH SULTANA D/O FAIROZ KHAN No.12/2-1, BRADSHAW STREET, 5th CROSS, NEHRU PURAM, SHIVAJI NAGAR, BENGALURU -560 001.
43	App. No.[1501] SRI PUTTASWAMI H. M. S/O MALLESIDDAIAH HULIGEREPURA, MALAGARANAHALLI POST, MADDUR TALUK, MANDYA DISTRICT - 571 428	44	App. No.[3686] SRI MAHESHKUMAR B. P. S/O PARAMASHIVAIAH BITTASANDRA VILLAGE, SOLUR HOBLI, YENNEGERE (POST), MAGADI (TQ), RAMANAGARA(DIST) - 562127
45	App. No.[5614] SMT SUREKHA HIREMATH D/O VEERABHADRAYYA C/oCHENNAYYA P HIREMATH GURUPADESHAWARMATH, POST SHIRAGUPPI, HUBBALLI -580023		

Local Cadre

Sl. Nos.	Application Nos. & Name of the candidate along with address	Sl. Nos.	Application Nos. & Name of the candidate along with address
1	App. No.[165] SRI SIDDANAGOUDA BASANAGOUDA PATIL S/O BASANAGOUDA PATIL C/O GURULINGAPPA.P. REVANKAR, NO 9/419, SHAH BAZAR DIST KALABURAGI-585101	2	App. No.[5437] SMT JAYASHREE D/O SHIVASHARANAPPA H NO EWS 74, IST PHASE, ADARSH NAGAR, KALABURAGI-585105
3	App. No.[6509] SRI SUNILKUMAR S/O UDAY BHANU HAMILPURKAR, NO.14/67, HUSAINI-ALAM, CHITAGUPPA, BIDAR DIST-585412		

CONDITIONS:-

1. They shall be on probation initially for a period of 2 years in accordance with Rule 9 of the High Court of Karnataka Service Conditions of Service and Recruitment) Rules, 1973 as amended from time to time.
2. The candidates shall be taken on duty only on satisfactory proof of genuineness of original certificates to be produced by them at the time reporting for duty.
3. The seniority inter-se between the selected candidates will be in accordance with his/her ranking in final selection list as mentioned above.
4. If any of the documents so produced by the candidate in support of his/her claim is found to be fake, then his/her candidature is liable for rejection without notice.
5. The candidates have to report for duty within **15 days** from the date of receipt of the order, failing which their names shall be liable to be cancelled from the Final Selection List.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

**(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL**

To:

1. The candidates concerned (48) By RPAD
2. The Section Officer, HCA-I Branch/HCA-II Branch
3. S.R. Unit, Increment Unit, Seniority List Unit, Assets & Liabilities Unit, HRMS Unit.
4. Proceedings file
5. Personal files